

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri RatakondaMurali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 23/BB/ 2018	-	For clarification	Rule 4 of I&B	M/s Bennett Property Holdings Company Ltd Vs M/s Biodiversity Conservation (India) Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. DHARMENDRA CHATUR
9844464413

Financial creditor



ORDER

Counsel for Petitioner is present. He has filed compliance memo.
Registry to verify and put up. List it on 16/02/2018.


Member (T)


Member (J)